

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

25. I.A. 925/2020
IN
C.P.(IB)-98(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.03.2021**

NAME OF THE PARTIES: Hindustan Zinc Limited

V/s

Western Coalfields Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. U.N. Tiwari, counsel for the applicant and Mr. Suyash Gadre, counsel for the respondent are present through video conferencing.

Registry is directed to tagged the I.A. 925/2020 with the main company petition. list this matter on 22.03.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)